

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10361 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Chandranshu Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon

Sub:- Dated Guwahati, the 11th October, 2023
Permission to avail Leave Travel Concession (LTC)

Ref:- DJCH.I-5/2023/3210, dated 05.10.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to travel to Gwalior (Madhya Pradesh), along with your wife Smti. Jyoti Chaturvedy and son Shri Ishaan Chaturvedy, w.e.f. 10.10.2023 to 25.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10362-10365 /A.

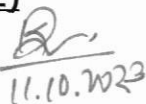
Dated 11th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)


11.10.2023